

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. Company Appeal/56/2023 in C.P. (IB)/3506(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- **Commissioner Of Customs (Export)**
Acc Sahar Vs. Shri Ravindra
Chaturvedi Liquidator For Snneha
Natural World Pvt. Ltd.

IN THE MATTER OF

Suraksha Asset Reconstruction Pvt
Ltd

V/s

Snneha Natural World Pvt Ltd

Section: 42 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Company Appeal 56 of 2023:- Counsel, Saket R Ketkar appeared for the Applicant. Though Counsel for the Respondent present through VC but not mark his appearance in the chat box. Counsel appearing for the Applicant seeks more time to file rejoinder. Let rejoinder, if any, be filed within a period of two weeks from today by serving an advance copy on the other side, subject to last chance. List this matter on **07.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)